## Statement of immovable property Return for the year ending 2016 (as on 31.12.2016)

Name of the Officer (in full): SHARAT SABHARWAL, Designation: INFORMATION COMMISSIONER

Ministry/Department/Office:

Central Information Commission,

CSL No.:\_\_\_\_

Present Pay: Rs. 90,000/- (Per Month)

SI. No.	Name of district, Sub-Division, Taluk & Village or City in which Property is situated (full location & postal address)	Name & Details of Property, housing lands and other buildings	Acquired / inherited	Cost of construction / acquisition (and year when purchased) including of land in case of house or value at this time	Purchase value / or any other value declared	Approximate present value, if known	If not in own name, state in whose name held & his / her relationship to the Public Servant	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	9	10
1.	IFS Apartments, Mayur Vihar, Phase-I, Delhi-110091	Flat of 1250 sq ft. approx.	Acquired from IFS Co-op. Group Housing Society	Rs. 3,73,000 paid between 1980-88, partly through loan from government.	Rs. 3,73,000	Not known	In own name	Rs. 4,80,000/-	_
2.	IFS Villas, Plot 1, P-6, Builders Area, Greater Noida-201310	House of 1000 sq ft approx. on 500 sq mtr. plot	Acquired from IFS Officers Welfare Organization	Rs. 29,17,000 paid between 1996- 2008 for land and construction	Rs. 29,17,000	Not known	In own name	Nil	-

3	Building No. 2, Imperial Court, Jaypee Wish Town, Sector – 128, Noida	3440 sq. ft. flat	Being built by Jaiprakash Associates Ltd.	-	Total cost Rs. 1.65 crores.		In Wife's name (Financed from her share in sale proceeds of ancestral property of her grandfather)	•	
4.	Villa Paradiso, Plot No. 6914, village PENHA DE FRANCA, BETIM, GOA - 403101	Flat of 1100 sq. ft.	Purchased from previous owner in May 2012	_	Rs. 65 lakhs	Not known	In wife's name (Financed to the extent of Rs. 35 lakhs by her mother)	Nil	-

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(Signature)

Date 5.1.2017

J.S. (Admn)